

t KHADI SALE AETER REBATE

199. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

(a) the total amount of sale of Khadi in the Khadi Gramodyog Bhawan as a result of special rebate announced from the 2nd October, 1967;

(b) the details of stocks of khadi lying in the Bhawan at present; and

(c) the steps being taken for its sale?]

वणिज्य मंत्रालय में उर मंत्री (श्री मोहम्मद शफी कुरेशी) : (क) अक्टूबर 1967 से आरम्भ होने वाली विशेष छूट अवधि में आयोग के अधिन विभिन्न भवनों में लगभग 33.50 लाख रु० की बिक्री होने की आशा है।

(ख) अद्यतन सूचनाओं के अनुसार विभिन्न भवनों में 31-3-1967 तक 1.43 करोड़ रु० का भण्डार था।

(ग) गांधी जयन्ती के अवसर पर दी गई विशेष बिक्री छूट के अतिरिक्त भवनों ने अपने क्रय तथा विक्रय को सन्तुलित करने के लिये उत्तरोत्तर कदम उठाये। इसके अतिरिक्त, विशेष बिक्री आन्दोलन किये जाते हैं और बिक्री पर विशेष छूट दी जाती है।

([THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The sales effected in the various Bhawans under the Commission, during the special rebate period from October 1967 is expected to be of the order of Rs- 33.50 lakhs.

(b) According to the latest reports, the stocks in various Bhawans as on 31st March 1967 amounted to Rs. 1.43 crores.

(c) In addition to special sales rebates during Gandhi Jayanti period, Bhawans have taken steps progressively to adjust their sales and purchases. Besides this, special sales drives are undertaken and special sales rebates are given.}

200. [Transferred to the 27th February, 1968.]

CUTTACK-PARADEEP RAILWAY LINE

201. SHRI BANKA BEHARY DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether tenders have been called for the earth work for the proposed Cuttack-Paradeep Railway line;

(b) if so, what is the estimated expenditure on the earth work; and

(c) whether the State Government have taken steps to acquire the land and hand it over to the Railways for the earth work?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Not yet.

(b) Earth work to be carried out in various reaches is being assessed and the quantity estimated and expenditure thereon will be known only when the assessment is completed.

(c) The Orissa State Government have been requested to hand over the land required for the first 96 Kms-of the line and they are taking necessary steps for land acquisition.

CAPACITY OF FREEZERS /[^]D BLOOD STORAGE REFRIGERATORS

202. SHRI M. M. SUR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the horse power and cubic capacity of the various types of freezers and blood storage refrigerators that are to be manufactured in India under American collaboration as per collaboration deals approved in the last quarter of the year, 1967;

(b) the amount of royalties payable to the American firm for such collaboration; and

(c) the part of the country in which the industry is likely to be located?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b); A scheme for the manufacture of freezers of k H.P. to 1 H.P. and capacity between 10 to 35 cubic feet and above, depending on demand, has been approved, involving payment of a 5 per cent royalty to the American collaborators. This collaboration does not include manufacture of blood storage refrigerators. Another scheme for the manufacture one design each, of blood plasma freezers and blood storage refrigerators (i HP.. 8 cubic feet and 15 cubic feet) has been approved involving royalty payment of 3 per cent and lump sum of \$ 2000 to the American collaborator. In both the cases the royalty payments will be subject to Indian taxes and the agreements will be valid for five years.

(c) In the States of Haryana and Maharashtra.

SMALL CAR MANUFACTURE

203. SHRI S. K. VAISHAMPAYEN: SHRI JAGAT NARAI. SHRI SITARAM JAIPURIA: SHRI NARTNAR SINGH
BRAR: DR. (MRS.)
MANGLADEVI TALAR:
SARDAR RAM SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have since taken any final decision on the proposal for the production of Small Car;

(ib) if so, what are the details of the proposal finally approved; and

(c) if answer to part (a) above be in negative by when a decision in this connection will be taken?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Not yet.

(b) Does not arise.

(c) A decision is likely to take-some time.

204. [Transferred to the 23rd February, 1968.]

EXPORT OF ENGINEERING GOODS

205. SHRI A. D. MANI: Will the Minister of COMMERCE be pleased to state:

(a) the extent of quantum and value of export of engineering goods during the year 1967; and

(b) the steps that have been taken to boost exports of engineering goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Export statistics of engineering goods 'excluding steel' for 1967 are so far available up to October; total exports during January to October, 1967 have amounted to Rs. 23.47 crores. It is not possible to indicate the quantum there are a very large number of items of engineering goods entering exports and their quantum is differently recorded by weight, numbers, etc.

(b) The following steps have been taken:—

(i) Under the Import Replenishment Policy, non-indigenous components/raw materials used in the manufacture of the product exported are allowed to be imported against exports to the extent of replenishment;

(ii) Cash assistance ranging from 10 per cent to 25 per cent of the f.o.b. value is allowed on a selective basis;

(iii) Supply of indigenous iron and steel is allowed for export fabrication at international prices; and

(iv) The Engineering Export Promotion Council—a body sponsored by the Government—afford facilities